

# THE HIGH COURT OF ORISSA: CUTTACK

No- 19880 Dtd- 23.12.2024

## NOTICE

With reference to the Court's Tender Call Notice No. 17371 dtd. 07.11.2024, it is hereby notified that "**Tapas Enterprises, Plot No. 270, Nakhaur, Dhauli, Bhubaneswar**" is declared to be successful L-1 bidder and is selected to run the Cafeteria inside the High Court of campus as per the terms and conditions of the Tender Call Notice.

The work order for the same will be issued in favour of the selected agency in due course.

**By Order**

  
23.12.2024  
**Registrar (Judicial)**

**Memo No-** 19881(02) **Dtd-** 23.12.2024

Copy Forwarded to the -

1. Superintendent, IT Cell for uploading the Notice in the official website of the Court.
2. Notice Board for information.

**By Order**

  
23.12.2024  
**Registrar (Judicial)**